



Respondents. Respondents are given another 7 days' time thereafter to file their reply, if any, with a copy to the Petitioner.

5. **List the matter on 08.09.2021.**

**Sd/-**  
**(Prasanta Kumar Mohanty)**  
**Member (Technical)**  
*/Deka-17.08.2021/*

**Sd/-**  
**(H. V. Subba Rao)**  
**Member (Judicial)**